

**List of cases in which Electronic Service of process has taken place during the month of April 2023**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-204/2023	ICICI BANK LTD. V/S POONAM TALWAR	BABBAR & ASSOCIATE	01.02.2023	01.04.2023

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 4848/202 1	ICICI BANK LTD.V/S YOGESH YADAV	CHEITNA BHALLA	20.11.2021	01.04.2023	
			CS COMM- 381/2023	ICICI BANK LTD.V/S RAKESH	BABBAR & ASSOCIATE	15.02.2023	01.04.2023	
			CS COMM- 282/2023	ICICI BANK LTD.V/S RAJESH	BABBAR & ASSOCIATE	15.02.2023	01.04.2023	
			OMP COMM- 107/2022	DATTARAY PANDIT V/S MAHINDRA MAHINDRA FINANCIAL CO.	PARIVESH SINGH &	02.08.2022	01.04.2023	
			CS COMM- 364/2023	ICICI BANK LTD.V/S CHADALA VENKATA SRINIVAS	DEEPAK KAUSHIK	27.02.2023	01.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(D)CO MM-214/2023	BANSAL CREDITS V/S ANEES	RISHABH GULATI	28.02.2023	01.04.2023	
			CS COMM-1877/2022	ICICI BANK LTD. V/S RAJ ARYAN	CHEITNA BHALLA	25.07.2022	01.04.2023	
			CS COMM-2392/2019	ICICI BANK LTD. V/S MAHESH KUMAR	CHEITNA BHALLA	3.10.2019	01.04.2023	
			CS COMM-2739/2022	ICICI BANK LTD. V/S CHANDRESH MAHENDRU	CHEITNA BHALLA	23.12.2022	01.04.2023	
			OMP(D)CO MM-34/2023	HDFC BANK LTD. V/S GAURAV SHARMA	ANISH BHOLA	23.01.2023	17.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 106/2023	HDFC BANK LTD. V/S SHANKAR SHARMA	ANISH BHOLA	03.02.2023	17.02.2023	
			OMP(I)CO MM- 196/2023	HDFC BANK LTD. V/S DEEPAK CHAUHAN	ANISH BHOLA	25.02.2023	03.04.2023	
			OMP(I)CO MM- 51/2023	HDFC BANK LTD. V/S MOHD YASSEN	ANISH BHOLA	31.01.2023	03.04.2023	
			OMP(I)CO MM- 57/2023	HDFC BANK LTD. V/S SADDAM HUSSAIN	ANISH BHOLA	31.01.2023	03.04.2023	
			CS COMM- 196/2023	SANDEEP JAIN V/S MCD	Not Available	Not Available	03.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-391/2023	ICICI BANK LTD. V/S MAHAVEER PRASAD	Not Available	Not Available	03.04.2023	
			CS COMM-189/2022	INTERGLOBE TECHNOLOGY V/S MENDERING	Not Available	Not Available	03.04.2023	
			OMP(I)COMM-227/2022	HDFC BANK LTD. V/S SUNNY DEV	ANISH BHOLA	10.03.2023	05.04.2023	
			CS COMM-4534/2021	ICICI BANK LTD. VS. PAVAN KUMAR CHETNA BHALLA	CHETNA BHALLA	02.11.2021	05.04.2023	
			CS COMM-313/2023	SHIVANI ENTERPRISES V/S RISHAB COLLECTION	ARVIND KUMAR	21.02.2023	05.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 354/2023	ICICI BANK LTD. V/S AMAN KUMAR JATAV	DEEPAK KAUSHIK	25.02.2023	05.04.2023	
			CS COMM- 411/2023	SBI V/S RANJEET SINGH	SURESH KUMAR	06.03.2023	05.04.2023	
			CS COMM- 1863/202 2	SBI V/S SUSANTA PAUL	AASHOK KUMST BHAL	23.07.2022	05.04.2023	
			CS COMM- 2197/2022	ICICI BANK LTD. VS TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	19.09.2022	05.04.2023	
			CS COMM- 432/2023	SANJAY KUMAR GOYAL V/S M/S MODERN AUTOMOTIVES LTD.	VINOD KUMAR	13.03.2023	05.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-827/2021	ICICI BANK LTD. V/S ICICI BANK LTD. V/S SUNIL KUMAR SAH	DEEPAK KAUSHIK	06.03.2021	05.04.2023	
			CS COMM-605/2022	M/S SATYANARAIN CHEMICALS COMPANY V/S M/S FRISCO FAB	ANIK GUPTA	16.02.2022	05.4.2023	
			CS COMM-2474/2022	M/S PRACHI INDIA PVT. LTD. V/S MR. RAKESH KUMAR	D.R. JAIN	10.11.2022	05.04.2023	
			CS COMM-120/2023	ICICI BANK LTD. V/S SANJAY KUMAR SINGH	VIKAS CHOPRA	19.01.2023	06.04.2023	
			CS COMM-122/2023	ICICI BANK LTD. V/S RAJIV KUMAR	VIKAHS CHOPRA	19.01.2023	06.04.2023	

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			OMP COMM- 25/2023	MANOJ KUMAR SONKAR	D.K.YADAV	17.02.2023	06.04.2023	
			CS COMM- 390/2023	ICICI BANK LTD. V/S SUMEET PAREEK	VIKASH CHOPRA	02.03.2023	06.04.2023	
			CS COMM- 393/2023	ICICI BANK LTD. V/S NIDHI KHULLAR	VIKASH CHOPRA	02.03.2023	06.04.2023	
			CS COMM- 121/2023	ICICI BANK LTD. V/S JAHULHUK	VIKASH CHOPRA	19.01.2023	10.04.2023	
			CS COMM- 2696/202 2	ARUN KUMAR BHUTANI V/S M/S SHANKAR RAO PAWAR CORNER	VICHITRA KUMAR	16.12.2022	10.04.2023	



Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 560/2023	RUDRA STEEL TRADERS V/S SUJAL EXIM INDIA PVT. LTD.	SANDEEP	31.03.2023	10.04.2023	of
			CS COMM- 4252/2021	ICICI BANK LTD. V/S RICHHAPAL JAKHAR	DEEPAK KAUSHIK	22.10.2021	10.04.2023	
			OMP(I)CO MM- 14/2023	AAKASH EDUCATIONAL SERVICES LTD. V/S MR. VIJAY KUMAR	BHASKAR KUMAR SHUKLA	13.01.2023	11.04.2023	
			CS COMM- 443/2023	UCO BANK V/S VIKRANT SINGH & ANR.	S. CHAUHAN	14.03.2023	11.04.2023	
			CS COMM- 491/2022	ICICI BANK LTD. V/S BHUREY KHAN	VIKASH CHOPRA	08.02.2022	11.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 3919/2021	ICICI BANK LTD. V/S SURENDER KUMAR	DEEPAK KAUSHIK	05.10.2021	11.04.2023	
			CS COMM- 79/2023	ICICI BANK LTD. V/S DEEPAK KUMAR YADAV	DEEPAK KAUSHIK	11.01.2023	11.04.2023	
			CS COMM- 1709/2021	ICICI BANK LTD. V/S PRAKASH	MANISH RAMDEWAN	10.06.2021	11.04.2023	
			OMP COMM- 46/2023	DELHI DEVELOPMENT AUTHORITY V/S M/S STALLION SECURITY	ANUPAM SHARMA	27.03.2023	12.04.2023	
			CS COMM44 4/2023	R.K. GOEL ABHEY KUMAR JAIN V/S MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI	14.03.2023	12.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 241/2023	HDFC BANK LTD. V/S JASVEER SINGH	ANISH BHOLA	13.03.2023	12.04.2023	
			OMP(I)CO MM- 240/2023	HDFC BANK LTD. V/S NEHA SINGH	ANISH BHOLA	13.03.2023	12.04.2023	
			OMP(I)CO MM- 242/2023	HDFC BANK LTD. V/S SANJEEV KUMAR	ANISH BHOLA	13.03.2023	12.04.2023	
			CS COMM- 78/2023	ICICI BANK LTD. V/S SILK ROUTE HOLIDAYS	BABBAR & ASSOCIATE	11.01.2023	12.04.2023	
			CS COMM- 413/2023	PRABH DAYAL OM PRAKASH INFRA V/S SAURAN GARODIA	CHETNA BHALLA	06.03.2023	12.04.2023	

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			CS COMM-2732/2022	ICICI BANK LTD. V/S SHATRUGHAN PRASAD	CHEITNA BHALLA	22.12.2022	12.04.2023	
			CS COMM-244/2023	HDFC BANK LTD. V/S RAJ KUMAR	ANISH BHOLA	13.03.2023	12.04.2023	
			CS COMM-454/2023	CANARA B ANK V/S RAJVEER & ANR.	CHANDRA BHUSHAN TIWARI	15.03.2023	15.03.2023	
			CS COMM-304/2023	B INA TIWARI V/S SUMIT PATHAK & ANR.	SAURABH SHARMA	20.02.2023	15.04.2023	
			CS COMM-473/2022	ICICI BANK LTD. V/S JAIPAL	C. PRAKASH	07.02.2023	15.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP COMM-140/2023	VISHAL GAUR V/S KOTAK MAHINDRA PRIME BANK	S. FIROZ & ASSOCIATES	18.03.2023	15.04.2023	
			CS COMM-2425/2022	ICICI BANK LTD. V/S KANCHHID SINGH CHAUHAN	SATISH KUMAR	02.4.2023	15.04.2023	
			CS COMM-541/2023	ICICI BANK LTD. V/S SUNDER LAL GULATI	VIKAS CHOPRA	15.03.2023	15.04.2023	
			CS COMM-446/2023	ICICI BANK LTD. V/S ISHWAR SINGH	VIKAS CHOPRA	15.03.2023	15.04.2023	
			CS COMM-474/2023	ICICI BANK LTD. V/S SWAPNIL SRIVASTAVA	DEEPAK KAUSHIK	17.03.2023	15.04.2023	

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			CS COMM- 4742/2021	ICICI BANK LTD. V/S WARIBAM SASHIRANI DEVI	CHEITNA BHALLA	16.11.2021	15.04.2023	
			CS COMM- 2412/202 2	ICICI BANK LTD. V/S ELPRON EXCHANGE WATER ENGINEERING PVT; LTD.	KUMAR LAW FARM	01.11.2022	15.04.2023	
			CS COMM- 447/2023	ICICI BANK LTD. V/S MAHENDER KUMAR	VIKAS CHOPRA	15.03.2023	15.04.2023	
			CS COMM- 9392/202 3	IDBI BANK LTD. SHRI VIKRAM PANDEY	SH. SANJAY BAJAJ	02.03.2023	15.04.2023	
			CS COMM- 453/2023	ICICI BANK LTD.V/S AMIR CHAND	VIKAS CHOPRA	15.03.2023	15.04.2023	

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			CS COMM- 110/2023	YES BANK LTD. V/S SQUIREHOOD GARMENTS	SACHIN LOHIA	17.01.2023	17.04.2023	
			CS COMM- 2468/202 1	ICICI BANK LTD. V/S RAGHU PURI	SATISH KUMAR	26.07.2021	18.04.2023	
			MISC DJ- 114/2023	UNION OF INDIA V/S CAPITAL ELECTECH & ANR	VINOD KUMAR RAI		17.04.2023	
			CS COMM- 5483/202 1 ICICI BANK LTD. V/S MOHD EHASAN	ICICI BANK LTD. V/S MOHD. EHASAN	ALOK KUMAR	22.12.2021	18.04.2023	
			OMP(I)CO MM- 303/2023	HDFC BANK LTD. V/S ARVIND SINGH	ANISH BHOLA	20.03.2023	18.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 141/2023	ICICI BANK LTD. V/S TRANZLESS HOLDING INDIA PRIVATE LIMITED	CHEITNA BHALLA	014.01.2023	18.04.2023	
			CS COMM- 2557/202 2	ICICI BANK LTD. V/S VINOD	CHEITNA BHALLA	25.11.2022	18.04.2023	
			CS COMM- 523/2023	VARUN JAIN V/S WILEY INDIA PVT. LTD.	SARJUN KRISHAN	24.03.2023	18.04.2023	
			CS COMM- 2532/202 2	M/S AWALS CREATIONS V/S PRAKASH CHAND SHARMA	GURMIT SINGH HANS	22.11.2022	18.04.2023	
			CS COMM- 468/2023	ICICI BANK LTD. V/S AFSANA	VIKAS CHOPRA	16.03.2023	17.04.2023	



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			CS COMM- 1863/2021	ICICI BANK LTD. V/S RAVINDER DHIMAN	SATISH KUMAR	18.06.2021	17.04.2023	
			CS COMM- 2556/202 2	CANADIAN SPECIALTY VINYL V/S RATIONAL BUSINESS CORPORATION	RAVEESH THUKRAL	25.11.2022	18.04.2023	
			CS COMM- 507/2023	M/S JPS METALS PVT. LTD. V/S SHRI RAHUL MADAN	NARENDER KUMAR	21.03.2023	20.04.2023	
			CS COMM- 412/2023	UNICORN DENMART LTD. V/S DVG'S DENTAL LAB	GUNJAN KUMAR	06.03.2023	15.04.2023	
			CS COMM- 379/2023	ICICI BANK LTD. V/S SHWETANNK MISHRA	BABBAR & ASSOCIATE	01.03.2023	20.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(D)CO MM-214/2023	BANSAL CREDITS V/S ANEES	RISHABH GULATI (NOTICE TO ARBITRATOR)	28.02.2023	20.04.2023	
			CS COMM-4718/2021	ICICI BANK LTD. V/S RAJENDRA YADAV	BABBAR & ASSOCIATE	15.11.2021	20.04.2023	
			CS COMM-522/2023	M/S AHUJA BOOK COMPANY PVT. LTD. V/S M/S JMN EDUCATION AND RESEARCH FOUNDATION	NARENDER GAUTAM	23.03.2023	20.04.2023	
			CS COMM-1512/2019	ICICI BANK LTD. V/S ASAD AHMED	CHEITNA BHALLA	09.08.2019	20.04.2023	
			OMP(D)CO MM-295/2023	IDFC FIRST BANK LTD. V/S AMIT SHARMA	MAYANK MAHAJAN	17.03.2023	20.04.2023	

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			OMP(I)CO MM- 293/2023	IDFC FIRST BANK LTD. PRASHANT SHARMA	MAYANK V/S MAHAJAN	17.03.2023	20.04.2023	
			OMP(I)CO MM- 294/2023	IDFC FIRST BANK LTD. V/S YASH WARDHAN TOMAR	MAYANK MAHAJAN	17.03.2023	20.04.2023	
			CS COMM- 22/2023	SHREE NATH JI AGRO PRODUCTS PVT. LTD. V/S R.N. RICE MILL & ORS.	SATISH KUMAR	02.01.2023	20.04.2023	
			OMP COMM- 38/2023	M/S SONY SONS V/S LOANS SERVICES LIMITED	VIPIN DHANI PILLAI	01.04.2023	20.04.2023	
			CS COMM- 2679/2021	ICICI BANK LTD. V/S SOURABH ABROL	ALOK KUMAR	08/04/21	19.04.2023	

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			CS COMM- 1214/2021	ICICI BANK LTD. V/S ROHIT RAWAT	CHEITNA BHALLA	05.04.2023	20.04.2023	
			OMP(I)CO MM- 243/2023	AAKASH EDUCATIONALE RVICES LTD. V/S SH. ATUL SINGH TOMAR	13.03.2023	19.04.2023		
			CS COMM- 506/2023	SHYAM KUMAR GUPTA V/S GYP SYSTEM & ORS.	PRADEEP KR. AGGARWAL	21.03.2023	20.04.2023	
			CS COMM- 141/2023	M.S PRACHID INDIA V/S MR. A.K. BHARGAVA	D.R.JAIN	20.01.2023	21.04.2023	
			CS COMM- 2656/202 3	ICICI BANK LTD. V/S AISHIL MUKHARJEE	KUMAR LAW FARM	12.12.2022	21.04.2023	

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			CS COMM- 504/2023	ICICI BANK LTD. V/S SINGLA	VIKAHS VIKAS CHOPRA	21.03.2023	21.04.2023	
			CS COMM- 442/2023	CANARA BANK V/S GULSHAN SAREEN	CHANDRA MR. BHUSHAN TIWARI	14.03.2023	21.04.2023	
			CS COMM- 4273/2021	ICICI BANK LTD. V/S ARJUN D GIRI	SATISH KUMAR	23.10.2021	21.04.2023	
			CS COMM- 505/2023	ICICI BANK LTD. V/S AAJIM	VIKAS CHOPRA	21.03.2023	24.04.2023	
			CS COMM- 503/2023	ICICI BANK LTD. V/S SUNDER LAL GULATI	VIKAS CHOPRA	21.03.2023	24.04.2023.	

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			CS COMM- 1722/2022	ICICI BANK LTD. V/S SHAILENDER KUMAR SINGH	BABBAR & ASSOCIATE	12.07.2022	21.04.2023	
			CS COMM- 515/2023	M/S ORIENT LINKS PVT. LTD. V/S SHRI VIKRAM WASANDI	MAHESH SHARMA	22.03.2023	24.04.203	
			CS COMM- 502/2023	ICICI BANK LTD. V/S MONOJ KUMAR	VIKAHS CHOPRA	21.03.2023	24.04.2023	
			CS COMM- 1478/202 2	ICICI BANK LTD. V/S SHILU SINGH	C.PRAKASH	04.06.2022	24.04.2023	
			CS COMM- 668/2023	UMESH TYAGI V/S MCD	DEEPANSHU KHATRI	19.04.2023	24.04.2023	

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			CS COMM- 822/2022	ICICI BANK LTD. V/S PRADEEP KUMAR TYAGI	SATISH KUMAR	04.03.2022	24.04.2023	
			OMP(I) COMM- 320/2023	HDFC BANK LTD. V/S SUDHIR KUMAR MUNJAL	ANISH BHOLA	23.03.2023	24.04.2023	
			CS COMM- 1154/2022	ICICI BANK LTD. V/S VIPIN KUMAR KATIYAR	VIKAS CHOPRA	26.04.2023	24.04.2023	
			CS COMM- 225/2023	M/S CAPRISO FINANCE LTD. V/S RASHMI AGARWAL	RAKESH KUMAR	06.02.2023	25.04.2023	
			CS COMM- 806/2021	ICICI BANK LTD. V/S ABHAY KUMAR SINGH	CHENA BHALLA	05.03.2021	25.04.2023	

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			CS COMM- 213/2023	ICICI BANK LTD. V/S GOURAV CHAPRAN	KUMAR LAW FARM	03.02.2023	25.04.2023	
			CS COMM- 1900/202 3	ICICI BANK LTD. V/S KAUSHAL SINGH	CHETNA BHALLA	22.12.2020	25.04.2023	
			OMP(I)CO MM- 105/2023	HDFC BANK LTD. V/S VIKAS AZAD RAGHAV	DANISH BHOLA	03.02.2023	25.04.2023	
			OMP(I)CO MM- 142/2023	HDFC BANK LTD. V/S MANISH KUMAR	DANISH BHOLA	07.02.2023	25.04.2023	
			CS COMM- 2120/2021	ICICI BANK LTD. V/S YOGENDRA SINGH	KUMAR LAW FARM	03.02.2021	025.04.2023	



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			CS COMM- 315/2023	BHARATI BHAWAN V/S KARAN BOOK SHOP	NIKHIL TRIPATHI	21.02.2023	25.04.2023	
			CS COMM- 291/2023	ICICI BANK LTD. V/S SUNIL YADAV	BABBAR & ASSOCIATE	16.02.2023	26.04.2023	
			CS COMM- 604/2023	ICICI BANK LTD. V/S SATYAJEET BHARTI	DEEPAK KAUSHIK	10.04.2023	26.04.2023	
			CS COMM- 521/2023	ICICI BANK LTD. V/S DHARMENDRA SINGH CHAUDHARY	R.K.RANJA N	23.03.2023	26.04.2023	
			CS COMM- 2694/202 2	ICICI BANK LTD. V/S AURANGZEB KHAN	KUMAR LAW FARM	16.12.2022	26.04.2023	

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			OMP(I) COMM-342/2023	HDFC BANK LTD. V/S SUPERFAST LOGISTICS PVT. LTD. AND ANR.	ANISH BHOLA	10.04.2023	26.4.2023	
			OMP(I) COMM-336/2023	AAKASH EDUCATIONAL SERVICES LTD. V/S MR. MANISH KUMAR	BHASKAR KUMAR SHUKLA	28.03.2023	26.04.2023	
			CS COMM-1587/2021	ICICI BANK LTD. V/S JITU SINGH	MANISH DEWAN	02.09.2021	26.04.2023	
			OMP(I) COMM-184/2023	HDFC BANK LTD. V/S RAJKUMAR GARAJ	ANISH BHOLA	21.02.2023	26.04.2023	
			CS COMM-315/2023	M/S BHARATI BHAWAN V/S M/S KARAN BOOK SHOP & ANR.	NIKHIL TRIPATHI	21.02.2023	25.04.2023	

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			CS COMM- 1862/2021	ASHOKA SWITCHGEAR PVT. LTD. V/S DISTRIBUTION SYSTEM		18.06.2021	27.04.2023	
			CS COMM- 546/2023	A TO CHEMICALS V/S ROHIT BATRA	ZLOVEKESH SAGGARWAL /SARTHAK AHUJA	29.03.2023	27.04.2023	
			CS COMM- 1669/2021	ICICI BANK LTD. V/S SHIVDEEP SINGH	CHETNA BHALLA	07.06.2021	27.04.2023	
			CS COMM- 529/2023	VEERA FRAGRANCES PVT. LTD. V/S NG BEAUTY INDIA LLP AND ANR.		27.03.2023	<b>27.04.2023</b>	
			OMP(I)CO MM- 355/2023	HDFC BANK LTD. V/S UNSEED HAJIRKHAN	ANISH BHOLA	15.04.2023	27.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)CO MM-356/2023	HDFC BANK LTD. V/S NITENDER RAMAVATAR	ANISH BHOLA	15.04.2023	27.04.2023	
			OMP(I)CO MM-357/2023	HDFC BANK LTD. V/S LAKSHAY JAIN	ANISH BHOLA	17.04.2023	27.04.2023	
			CS COMM-547/2023	A TO CHEMICALS V/S BHARAT BHUSHAN BHATIA	ZLOVEKESH SAGGARWAL /SARTHAK AHUJA	29.03.2023	28.04.2023	
			OMP(I)CO MM-368/2023	HDFC BANK LTD. V/S PUNEET KUMAR	ANISH BHOLA	18.04.2023	28.04.2023	
			OMP(I)CO MM-369/2023	HDFC BANK LTD. V/S SANJAY MAHABIR SINGH	ANISH BHOLA	18.04.2023	28.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 4740/202 1	ICICI BANK LTD. V/S MAHAVEER PRASAD	CHEITNA BHALLA	16.11.2021	28.04.2023	
			CS COMM- 381/2023	ICICI BANK LTD. V/S RAKESH	BABBAR & ASSOCIATE	15.02.2023	29.04.2023	
			CS COMM- 2983/202 3	LIC HOUSING FINANCE LIMITED V/S DEEPAK KUMAR CHETTERJI	VISHWINDR A VERMA	01.04.2023	29.04.2023	
			CS COMM- 2739/202 2	ICICI BANK LTD. V/S CHANDRESH MAHENDRU	CHEITNA BHALLA	23.12.2022	29.04.2023	
			CS COMM- 548/2023	M/S SPG CONSUMER PRODUCTS PVT. LTD. V/S SHASHANK KUMAR GUPTA	BIKKRAM SINGH PATEL	29.03.2023	29.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 1877/2022	ICICI BANK LTD. V/S RAJ ARYAN	CHEITNA BHALLA	25.07.2022	29.04.2023	
			CS COMM- 2235/202 2	AXIS BANK LTD. V/S SIMAR SALES CORPORATION	SUNITA SINGH	24.09.2022	29.04.2023	
			OMP(I)CO MM- 349/2023	HDFC BANK LTD. V/S DEVENDER RAM PRASAD	ANISH BHOLA	13.04.2023	28.04.2023	
			CS COMM- 628/2023	CANARA BANK (ERSTWHILE SYNDICATE BANK) V/S SATYA NARIAN GUPTA & ORS.	SARTHAK BHATIA	13.04.2023	28.04.2023	
			CS COMM- 204/2023	ICICI BANK LTD. V/S POONAM TALWAR	BABBAR & ASSOCIATE	01.02.2023	28.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER CIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	OMP (COMM.) - 14/2023	M/S. INDOSPIRIT BARS PVT. LTD. VS. PRABHA AGGARWAL	MR. GIRISH BHARDWAJ	31.01.2023	06.04.2023	
			CS (COMM.) - 144/2023	CANARA BANK Vs NISHANT JAYSWAL	MR. EKANT LUTHRA	28.02.2023	13.04.2023	
			CS (COMM.) - 165/2023	JAIPRAKASH ASSOCIATES LIMITED Vs DESTINOS INDIA GURU PVT. LTD	MR. JITENDER WADHWA	15.03.2023	13.04.2023	
			CS (COMM.) - 154/2023	GANGOTRI ELECTRONICS PVT LTD Vs PAWAN KUMAR GUPTA	MR. KARTIK BHAGAT	03.03.2023	13.04.2023	
			CS (COMM.) - 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	13.04.2023	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	13.04.2023	
			CS (COMM.) - 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	13.04.2023	
			CS (COMM.) - 181/2023	DELHIVERY LTD. Vs M/S RK ENERGY	MR. KUNWAR KARAN SINGH	27.03.2023	13.04.2023	
			CS (COMM.) - 151/2023	CANARA BANK Vs STUDIO SIMMI	MR. RAHUL VERMA	02.03.2023	13.04.2023	
			TM - 195/2021	RADO UHREN AG AND OTHERS Vs JOHNY WALKER AND OTHERS	MR. KAMAL NARESH	17.12.2021	19.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			TM – 195/2021	RADO UHREN AG AND OTHERS Vs JOHNY WALKER AND OTHERS	MR. KAMAL NARESH	17.12.2021	19.04.2023	
			CS (COMM.) - 51/2023	AVINASH GARG Vs ARUNABH SINHA	MR. UJJAWAL JAIN	19.01.2023	19.04.2023	
			CS (COMM.) - 51/2023	AVINASH GARG Vs ARUNABH SINHA	MR. UJJAWAL JAIN	19.01.2023	19.04.2023	
			CS (COMM.) - 51/2023	AVINASH GARG Vs ARUNABH SINHA	MR. UJJAWAL JAIN	19.01.2023	19.04.2023	
			CS (COMM.) - 309/2022	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	MS. PRERNA RAWAT	30.03.2022	19.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 740/2022	SWIFT SECURITAS PVT LTD Vs BUSINESS BROADCAST NEWS PVT LTD	MR. HANISH KUMAR	27.08.2022	19.04.2023	
			CS (COMM.) - 740/2022	SWIFT SECURITAS PVT LTD Vs BUSINESS BROADCAST NEWS PVT LTD	MR. HANISH KUMAR	27.08.2022	19.04.2023	
			CS (COMM.) - 141/2023	M/S OVERSEAS LOGISTICS PVT. LTD. Vs RAJAN AGGARWAL	MR. UJJWAL JAIN	27.02.2023	25.04.2023	
			CS (COMM.) - 225/2023	STATE BANK OF INDIA Vs SATYENDRA SINGH SOLE PROP. US ENTERPRISES	MR. VARUN CHANDIOK	15.04.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 231/2023	PRAYAG POLYTECH PRIVATE LIMITED Vs ASIAN MERCHANTS AND CO.	MR. MILAN AGGARWAL	18.04.2023	26.04.2023	
			OMP (COMM.) - 37/2023	THE NATIONAL COMMISSION FOR DE-NOTIFIED, NOMADIC AND SEMI-NOMADIC TRIBES Vs M/S VIMARSH DEVELOPMENT SOLUTION PVT	MS. KALPANA	14.03.2023	27.04.2023	
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	Misc. DJ No. 166/2022	Prem Kumari and Ors. Vs. Astitva Capital Market Pvt. Ltd.	Varun Gupta and Rajesh Samanotra	12-09-2033	25-04-2023	
			CS (Comm) – 912/2022	M/s Canon Fasteners Vs M/s United Engineers Project and Maintenance and Anr.	Sh. Advait Joshi	19-11-2022	26-04-2023	
13	SH. KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
14	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	CS(COMM )30/23	FROG SPORTS INFRA PVT LTD VS SHRI USB SHIKSHA SAMITI	ANUJ CHAUHAN	12.01.2023	19.04.2023	
			CS(COMM )537/22	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs SRI LAKSHMI NARASIMHA HYBRID SEEDS	SHUBHAM SEHGAL	12.09.2022	17.04.2023	
			CS(COMM )539/22	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KRISHAK SEWA KENDRA,MOHAN PUR	SHUBHAM SEHGAL	12.09.2022	17.04.2023	
			CS(COMM )552/22	M/S PREMCHAND CHANDRASWARO OP CHOUHAN VS DHAMMANI TRADERS	MOHIT SHARMA	19.09.2022	18.04.2023	
			CS(COMM )609/22	JAGRAN PRAKASHAN LIMITED VS GOOD MORNING INDIA MEDIA PVT LTD	POONAM ATEY	28.10.2022	13.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS(COMM.)700/22	UNION BANK OF INDIA VS FOOD FOREST SWEETS AND RESTAURANT	JITENDRA GARG	12.12.2022	11.04.2023	
			CS(COMM.)90/23	RSPL VS AJAY TRADERS	ANIL KUMAR SAHU	16.02.2023	20.04.2023	
			OMP(I) (COMM.)559/23	KOTAK MAHINDRA PRIME LTD VS SATYANAM SINGH	MAYANK MAHAJAN	14.03.2023	12.04.2023	
			OMP(I) (COMM.)681/23	HDFC VS NAZBUDEEN ABDUL MAZEED	SANJEEV PATHAK	01.04.2023	01.04.2023	
			OMP(I) (COMM.)682/23	HDFC VS POONAM SHARMA	SANJEEV PATHAK	01.04.2023	01.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM.) 683/23	HDFC VS DUSHYENT KUMAR	SANJEEV PATHAK	01.04.2023	01.04.2023	
			OMP(I) (COMM.) 58/23	YES BANK VS JUHI CHOUHAN	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.) 59/23	YES BANK VS EXPORT KING PRIVATE LIMITED	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.) 60/23	YES BANK VS EXPORT KING PRIVATE LIMITED	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.) 61/23	YES BANK VS RAJA KUMAR GUPTA	SANJEEV PATHAK	13.04.2023	13.04.2023	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM.)7 62/23	YES BANK VS SAPNA SINGH GAUTAM	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.)7 63/23	YES BANK VS VIKAS ENTERPRISES	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.)7 64/23	YES BANK VS SANJAY SAHNI	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.)7 67/23	SOLVABUILD VS MOZART AUTOMOBILE	SAHIL SACHDEVA	15.04.2023	15.04.2023	
			OMP(I) (COMM.) 818/23	KOTAK MAHINDRA BANK VS SHRI SHYAM TRADING	PARV MAHAJAN	21.04.2023	21.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. RAJEEV BANSAL	South	CS (COMM.) 177/2023	M/S WOOD CRAFT PROJECT VS. AMARDEEP RESIGN INDIA	NARESH YA	23.03.2023	06.04.2023	
			CS (COMM.) 147/2023	M./S CLIIX CAPITAL SERVICES PVT. LTD. VS. M/S VIVEKANAND HOSPITAL	SHANKAR C	15.03.2023	15.04.2023	
			CS (COMM.) 148/2023	M./S CLIIX CAPITAL SERVICES PVT. LTD. VS. M/S KRISHNA SUPER SPECIALITY HOSPITAL	SHANKAR C	15.03.2023	15.04.2023	
			194/2023	ANI MEDIA VS. RAVI RANJAN	DHANT KUM	29.03.2023	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			213/2023	VIKAS GOEL VS. SEEMA SEJWAL	AMIT DUBEY	12.04.2023	27.04.2023	
			219/2023	GODREJ VS. M/S SAIGON	ASHRAF HA	13.04.2023	27.04.2023	
			71/2023	CANARA BANK VS. NAVEEN CHAWLA	NDU VATSYA	09.02.2023	27.04.2023	
			199/2023	M/S BHAWANI VS. M/S AHUJA BUILDERS	KUMAR RAG	05.04.2023	27.04.2023	
			57/2023	PNB VS. AYUSHMAN	HINDER KUT	01.02.2023	27.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL					
18	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH- EAST	NIL					
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
20	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					
21	MS PREETI AGGARWAL GUPTA	SOUTH- EAST	CS/COM M/125/20 22	M/S. PALLADIUM SAFETY SOLUTIONS PVT. LTD. V/S. J. K. ENTERPRISES	Sheepali Patial	31-01-2022	21-04-2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS/COM M/125/20 22	M/S. PALLADIUM SAFETY SOLUTIONS PVT. LTD. V/S. RAMA FIRES	Sheepali Patial	31-01-2022	21-04-2022	
			CS/COM M/183/20 21	M/S. DSTR INFRASTRUCTUR E PVT. LTD. V/S. V.R.K. INFRASTRUCTUR E PVT. LTD.	SHRADHA AGGARWAL	20-03-2021	01-04-2022	
22	MS BHATIA	NIRJASOUTH- EAST	NIL					
23	SH. RAJESH KUMAR SINGH	SOUTH- EAST	MM) 421/	TASS ADVISORS LLP VS PANGEA INC. & ORS.	SH. ABHIMANY U JHAMB	13.04.2022	29.04.2023	
24	SH. SANJAY SHARMA-I	EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-323/2021	BHASKAR TIWARI VS CHANDROSHUKLA DEVI AND ORS	RAMAKANT SHUKLA	24.12.2021	25.04.2023	
			CS(COMM) -8/2023	KESARI SINGH VS DEEPAK PATEL	SHAILENDRA	27.01.2023	25.04.2023	
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	DMM) -83/	M/S OM SAI TRADING	SH ABHISHIT	21/02/2023	12/04/2023	
28	MS. SUKHVINDER KAUR		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
29	SH. SURENDER S. RATHI			NIL				
30	MS. SAVITA RAO			NIL				
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West		NIL				
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
<b>Total</b>								<b>209</b>